

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**27. CA 89/2016 CA 88/2016 CA 158/2015 CA 88/2015 CA 121/2016  
IA (Companies. Act)/221/2023 In TCP 43/2011**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Shishir Nevatia & Ors.  
V/s  
Elegant Industries Pvt. Ltd. & Ors.  
Section: 397-398 of Companies Act, 1956 & Rule 11 of NCLT**

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**ORDER**

Ld. Senior Advocate. Mr Gaurav Joshi, a/w Mrs Neeta Jain & Gaurav Shetye appeared for Petitioners. Adv Rahul Chaubey a/w Abhishek Mishra appeared for Respondents. At the request of the parties, list the matter on **03.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**